

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 82 /55(3)/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.10.2018**

Name of the Company: NCM-Shoava engineers Pvt. Ltd.

Section of the Companies Act: Section 55(3) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MOHAMMED ARKAM G-SHAIKH	ADV.	Applicant	
2.				

ORDER

Advocate Mohammed Arkam G-Shaikh is present for the Applicant.

No representation is received from the ROC, however proof of service is filed by the petitioner.

On perusal of the record, it is found that registry has also sent a fresh notice to the ROC and filed track report showing the date of delivery as 13.08.2018.

None present for the ROC.

List the matter for hearing. The petitioner is directed to inform the date of hearing to the ROC.

List the matter on 26.11.2018


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 31st day of October, 2018.